

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

O.A. No.1363/96

Date of Decision: 29th NOV. 1996

BETWEEN:

Smt. Devaki Bai

.. Applicant

AND

1. Union of India represented by  
The General Manager,  
South Central Railway,  
Secunderabad.
2. The Chief Personnel Officer,  
South Central Railway  
Secunderabad.

Counsel for the applicant: Mr. P. Rathaiah

Counsel for the respondents: Mr. N.R. Devraj

CORAM

THE HON'BLE SHRI R. RANGARAJAN: MEMBER (ADMN.)

THE HON'BLE SHRI S.B. JAI PARAMESHWAR: MEMBER (JUDL.)

JUDGEMENT

(Oral order per Hon'ble Shri R. Rangarajan, Member (Admn.)

Heard Shri P. Rathaiah for the applicant and  
Shri N.R. Devaraj for the respondents.

This OA is filed for a direction to the respondents  
to record the date of birth of the applicant as 15.2.1944  
instead of 15.1.1940 in the SR considering her representation  
dated 11.12.95.

Her representation dated 11.12.95 addressed to R-2  
is still pending. In view of this no direction is necessary  
in this connection except to ~~dispose of the~~ representation  
(Annexure-3) of OA in accordance with the law expeditiously.

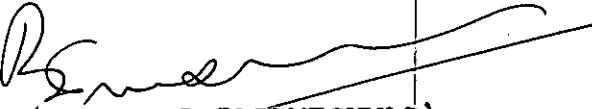
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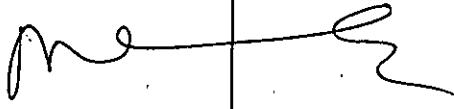
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..2

In the result this OA is disposed of at the admission stage itself with a direction to R-2 to suitably dispose of her representation dated 11.12.95 (Annexure-3) taking due note of the material placed in Annexure-2 and Annexure-4 of the O.A.

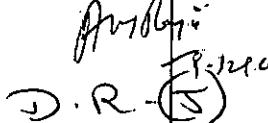
The OA is disposed accordingly. No costs.

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Date: 29TH NOVEMBER 1996  
Dictated in the open court

KSM

  
D.R. (S)

..3..

D.A.NO.1363/96

Copy to:

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Secunderabad.
3. One copy to Mr.P.Rathaiah, Advocate,CAT,Hyderabad.
4. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT,Hyderabad.
5. One copy to Library,CAT,Hyderabad.
6. One duplicate copy.

YLRK

(18)

25/12/96

RECEIVED  
25/12/96

TYPED BY  
COMPIRED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.BAI PARAMESHWARI:  
M(J)

DATED:

29/12/96

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

D.A.NO. 1363/<sup>in</sup>96

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED  
DISPOSED OF WITH DIRECTIONS  
DISMISSED  
DISMISSED AS WITHDRAWN  
ORDERED/REJECTED  
NO ORDER AS TO COSTS.

II COURT

YLKR

